

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 114
(IB)-1781(ND)2018

IA/2167/2021, IA/2074/2021, IA/2234/2021

IN THE MATTER OF:

M/s. Indu Kumar &Ors.

... **Applicant/Petitioner**

Vs.

M/s. Saha Infratech Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, CIRP

Order delivered on 17.05.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Ashish Makhija counsel for IRP, Mr. Virender Ganda, Senior Advocate, Mr. Atul Sharma Advocate, Mr. Vishal Ganda Advocate for IDBI; Mr. Agnish Aditya, Mr. Krishnendu Dutta, Sr Adv, Raghavendra M Bajaj, for FCs.

ORDER

IA/2167/2021: During hearing, Counsel Mr. Ashish Makhija appearing for the RP submitted that he has filed reply on 15th May, 2021 but the same is not on the record. Mr. K. Datta, Sr Counselsubmitted that he has also filed the written submission on behalf of the Association, which too is not on the record. Mr. Makhija informed that after filing the reply, IRP has admitted the claim of one of the Petitioner ACRE and an email to that effect has been sent to the ACRE. In the light of the submissions made, IRP is directed to file an updated reply by tomorrow i.e. by 18/05/2021. Rejoinder, if any by 19/05/2021. Mr. Pramod appearing for the Petitioner No. 2 submitted that he has filed the written submission yesterday. Petitioners and Respondent must ensure that the reply and rejoinder are uploaded on the DMS before 21st May, 2021.

List the matter on 21st May, 2021.

IA/2074/2021: Mr. Makhija Counsel for the IRP submitted that the Affidavit has been filed but the same is not on the DMS. The Counsel is requested to share the

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Diary no. with the Court Officer and also get it verified from the Registry that the Application is defect free. List the matter on 21st May, 2021. Ld. Counsel for the IRP informed that the IRP has also filed an Application for exclusion of time but it is not listed. He is requested to share the diary no. with the Court Officer. Registry is directed to list the matter on 21st May, 2021, if it is defect free.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)